

(A)

M/s M.R.Panda
Smt. Pan
CAT/J/II
SK. Lahan
MM. Das

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A/F.A./P.A. No.....

627 1992

Madan Mohan Dash

Applicant (s)

Versus

Union of India

Respondent (s)

Sr. No	Date	Order with Signature
1.18.12.92		<p>Grievance of the Petitioner as an Army Officer. Tribunal has no jurisdiction. The Petition along with annexures (except IPO) be returned to the Petitioner for being presented in the appropriate forum if so advised. One copy be retained in the Registry.</p> <p>km</p> <p>Vice-Chairman</p>